



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.08.2024

**NOTICE**

Please take notice that the following matters listed in the Court – III on 27.08.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 22 of 2022  (PH)	Ameet Khandelwal Vs. Smt. Pooja Goela Ors.  <b>With</b>	Sandeep Bajaj	Kumar Anurag Singh Chandrasekhar A. Chakalabbi- R3
2.	Comp. App. (AT) No. 23 of 2022  (PH)	Ameet Khandelwal Vs. Smt. Pooja Goela Ors.  <b>With</b>	Sandeep Bajaj	Zain A Khan Dilsheen Kaur-R1 Chandrasekhar A. Chakalabbi- R3
3.	Contempt Case (AT) No. 23 of 2023 in Comp. App. (AT) No. 22 of 2022  (PH)	Ameet Khandelwal Vs. Pooja Goela & Ors.	Sandeep Bajaj	Chandrasekhar A. Chakalabbi Varnik Kundaliya-R3

By order of Hon'ble Chairperson  
-Sd/-  
Registrar